

**NATIONAL COMPANY LAW TRIBUNAL,
CHANDIGARH BENCH, CHANDIGARH.**

**CP (IB) No.40/Chd/Hry/2017.
alongwith
CA Nos.100/2017, 101/2017, 102/2017, 110/2017 & 111/2017**


In the matter of:

Horseshoe Entertainment & Hospitality Pvt. Ltd. ...Corporate Debtor.


Present: Mr.Akshay Bhan, Senior Advocate with Mr.S.S.Sumar, Ms.Rupal Bhatia, Mr.Saurabh Chaturvedi and Mr.Alishan Naqvee, Advocates and Mr.G.S.Sarin and Mr.P.D.Sharma, both Practicing Company Secretaries for petitioner.

Mr.Anand Chhibbar, Senior Advocate with Mr.Tarun Vir Lehal, Mr.Amit Jamsandekar, Mr.Dhiraj Mhetre and Ms. Smiti Tewari, Advocates for the Comedy Store, Intervener.

The petitioner filed the additional documents on 16.08.2017, copies of which have already been supplied to the counsel opposite. List the matter on 24.08.2017 for arguments.



(Justice R.P.Nagrath)
Member (Judicial)

 August 18, 2017.
Ashwani